

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP 25 of 2020

**Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2020**

Name of the Company:

Madhuben Prabhubhai Patel & Ors

V/s

Prachi Industries Ltd & Anr

Section:241 of Co.Act, 2013

ORDER

Learned Counsel Mr. Sachin D Vasavada appeared for the Petitioner.

Learned Counsel Ms. Rhea S. on behalf of Arjun Sheth appeared for the
Respondent No. 2

She seeks time to file reply. It is to be filed within two weeks by giving copy to
the other side and other side may file rejoinder within two weeks.

Matter stands adjourned to 05.01.2021


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 10th day of November, 2020.
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